

(d) The Properties were put up for sale by advertisement. Amongst the offers received after due negotiations the best offer of Rs. 62 lakhs from a Japanese firm was finally accepted by the Corporation.

#### Niyogi Enquiry Committee's Report

\*1419. **Shri Jangde** : Will the Minister of Home Affairs be pleased to refer to the replies given to supplementaries raised on Starred Question No. 1726 on the 4th September, 1956 and state:

(a) whether the Madhya Pradesh State Government have approached the Government of India in regard to implementation of the recommendations made in the report of the Niyogi Enquiry Committee on the activities of foreign missionaries in India; and

(b) if so, the action taken thereon?

**The Minister in the Ministry of Home Affairs (Shri Datar)** : (a) No.

(b) Does not arise.

#### English in Universities

\*1422. **Shri D. C. Sharma** : Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 677 on the 3rd August, 1956 and state:

(a) whether the Committee appointed to recommend ways and means of securing an adequate proficiency in English at the University stage has since submitted its report; and

(b) if so, the nature of the report?

**The Deputy Minister of Education (Dr. M. M. Das)** : (a) No, Sir.

(b) Does not arise.

#### History of Freedom Movement

\*1423. **Shri Shivnanjappa** : Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of India have permitted the State Committee to publish their research books on the History of Freedom Movement; and

(b) if so, the number of States that have published their own books?

**The Deputy Minister of Education (Dr. M. M. Das)** : (a) No specific permission has been given by the Government of India in this behalf, but the State Governments have discretion to utilise the material collected by the State Committees for any purpose they like.

(b) Only one so far.

#### अनुसूचित जाति क्षेत्रों में विकास खण्ड

\*१४२४. **श्री भीष्मा भाई** : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) गृह-कार्य मंत्रालय द्वारा किन किन राज्यों के अनुसूचित जाति क्षेत्रों में कितने विकास खण्ड आरम्भ किये जा चुके हैं ;

(ख) क्या यह सच है कि इन विकास खण्डों के लिये विकास विस्तार अधिकारी और अन्य स्टाफ की नियुक्ति नहीं की गई है ;

(ग) क्या यह भी सच है कि अभी इन विकास खण्डों का बजट भी मंजूर नहीं किया गया है ;

(घ) क्या बजट की पूर्ण स्वीकृति के अभाव में सरकार ने कोई काम चलाऊ वित्तीय व्यवस्था की है ; और

(ङ) यदि हां, तो उसका व्योरा क्या है ?

**गृह-कार्य मंत्रालय से मंत्री (श्री दातार)** :

(क) एक विवरण सभा-पटल पर रख दिया गया है। [बेसिंघे परिशिष्ट ५, अनुबन्ध संख्या ८५]

(ख) आवश्यक सूचना एकत्रित की जा रही है और यथा समय में वह सभा पटल पर रख दी जायेगी।

(ग) जी नहीं।

(घ) और (ङ). प्रश्न ही नहीं उठते।

#### Dr. Haralu

\*1427. **Shri Rishang Keishing** : Will the Minister of Defence be pleased to state:

(a) the number of Military Personnel tried by a General Court Martial in connection with the Death of Dr. Haralu at Kohima in May, 1956;

(b) the nature and term of punishment awarded to the guilty persons;

(c) whether any compensation has been paid to the family of the late Dr. Haralu; and